

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 204 OF 2016 & IA No. 195 OF 2019

Dated: 14th October, 2019

In the matter of:

Aravali Power Company Private Ltd.

.... Appellant(s)

Versus

Harayana Power Purchase Center

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.12.2019**.

Court Master

NR